Bench No. I

## NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH** KOLKATA

T.P.No.117/2017 C.P-1044/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th July, 2017, 10.30 A.M.

Name of the Company		Randar Businesses Pvt.Ltd. Anr		
Ur	nder Section	391(2), 394		
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
			0	

A. K. Upadhyay Petitioners

Mr. TAPAS KR. DAS.

ASSESTANT Director MCA 16

ORDER

Ld. Counsel for the petitioners is present.

Heard. Reserved for order.

(Vijai Pratap Singh) Member (J)